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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 129/17, IA 159/17 & IA 164/17 in CP(IB) No.66/ BB/ 2017	-	For hearing	Rule-4 of IB	Axis Bank Ltd Vs Lotus Shopping Centres Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE REPRESENTATION TO WHOM
2. 3. U.	B C THIROVENGADAN MANIK B T. MUDIT MUNDKUR P. P. HEGDE PIYUSH KUMAN Jain D	Actornation days
7.	ANIMESM BISMT SHAKANI KUKREJA VARBAAM ALUWALIA	Advocates for Applicant State

Counsel for petitioner is present. Financial creditor is present. and corporate debtor is present. Counsel for financial creditor submitted his arguments.

For reply, list it on 12.02.2018.

MEMBER (T)

MEMBER (J)